

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.04.2026

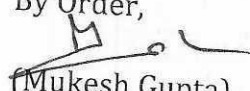
ORDER NO. 58 of 2026

Hon'ble President is pleased to order sitting commencing from **04.05.2026** to **08.05.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 04.05.2026 and From 06.05.2026 to 08.05.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Service Tax Division Bench matters
On 05.05.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. During the above period, Dr. Rachna Gupta, Hon'ble Member (Judicial) will sit in Single Member Bench.
2. On 04.05.2026 and from 06.05.2026 to 08.05.2026, if the Judicial Member in the Service Tax Division Bench is on leave/tour, Ms. Binu Tamta, Hon'ble Member (Judicial) will sit in the Division Bench. Otherwise, Ms. Binu Tamta, Hon'ble Member (Judicial) will sit in the Single Member Bench on these dates.
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/New Delhi/Chandigarh/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar